

# **ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No.579/Print/EB/2012/Media

Dated : 1<sup>st</sup> August, 2012

## **TENDER NOTICE**

Sealed tenders are invited for printing of 1200 copies of the booklet “Instruction on Election Expenditure Monitoring” having approximate 200 pages.

Interested parties who have complete infrastructures with fully automatic machineries for printing, technical expertise and sound financial background, may submit sealed tenders by 3.00 pm on 08.08.2012. Tenders will be opened on 09.08.2012 at 11.00 am at room No. 706 A. Those who have no infrastructure in Delhi need not submit. Further, printing should be by offset process only. The sealed covers shall be superscribed “ Quotation for printing of the booklet Instruction on Election Expenditure Monitoring” and addressed to the following –

Sh. Rahul Sharma,  
Under Secretary,  
Room No. 706 A,  
Election Commission of India,  
Nirvachan Sadan, Ashoka Road,  
New Delhi – 110001.  
Phone – 011-23052070  
Email – [rahulsharma.eci@gmail.com](mailto:rahulsharma.eci@gmail.com)

(Rahul Sharma)  
Under Secretary

### **Terms and Conditions**

1. Firm should be with Pan No. and TIN No.
2. The firm should be an offset printer and have adequate experience of 5 years.
3. The firm, after allotment of job, will have to first submit proof for approval. If it is found that the job is not being done as per the required specification/sample and or if the terms and conditions are not met with, the Commission has the right to cancel the job assigned and to impose a penalty on the firm.
4. The Commission will not pay any advance to the firm. The firm will have to carry out the entire job on its own and the payment will be made only after satisfactory completion of the job and submission of bill in that regard.
5. The time for completion of the work is one week from the date of the approval of proof.
6. The defective or damaged printed material if any, will be replace by the firm.
7. The Commission reserves the right to accept or reject any or all tenders without assigning any reason thereof any also can modify the terms and conditions before giving job order.
8. Sample/specifications of the job may be collected from the undersigned.

(Rahul Sharma)  
Under Secretary)